GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 2451 (TO BE ANSWERED ON 26.12.2018)

COMPLAINTS AGAINST SENIOR OFFICERS

†2451. SHRIMATI RAMA DEVI: SHRI RAM TAHAL CHOUDHARY:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of officials found guilty by the Central Vigilance Commission (CVC) during investigation of complaints against the work of senior level officers during the last three years;
- (b) the number of complaints received against the senior level officials along with the number of complaints addressed during the last three years;
- (c) the number of such complaints which have not been addressed during the above period till date and the reasons therefor; and
- (d) the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a): The Central Vigilance Commission (CVC) has informed that it has rendered First stage advice as per the following details in the last three years on reports/references received in CVC relating to middle and senior level officers:

Nature of penalty proceeding	2015	2016	2017
Criminal proceedings	64	62	64
Major penalty proceedings	550	460	490
Minor penalty proceedings	243	183	181
Administrative action etc.	543	427	402
Total	1400	1132	1137

(b): CVC has informed that the details of number of complaints received in the Commission against middle and senior level officers and disposed of during the last three years are as under:

No. of Complaints	2015	2016	2017
Brought forward from previous year	2311	1360	2443
Received during the year	29838	49847	23609
Total	32149	51207	26052
Disposed	30789	48764	22386

In addition, the CVC also receives complaints under the Public Interest Disclosure and Protection of Informers' (PIDPI) Resolution, 2004 and recommends appropriate action.

The details of complaints received and disposed of under PIDPI during the last three years are as under:

No. of Complaints	2015	2016	2017
Brought forward from previous year	39	32	37
Received during the year	656	821	744
Total	695	853	781
Disposed	663	816	754

- (c): CVC has informed that upto November, 2018, 341 complaints are pending for more than 12 weeks in which the Commission has sought investigation and report from the CVOs of the Department/Organizations.
- (d): The Department of Personnel and Training has already issued guidelines dated 14.10.2013 prescribing overall time limit of 18 months for completion of disciplinary proceedings. The Central Vigilance Commission regularly reviews pendencies and follows up with respective CVOs for expediting their reports.
